## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO.1971

TO BE ANSWERED ON THE 15<sup>th</sup> DECEMBER, 2021/ AGRAHAYANA 24, 1943 (SAKA)
CASES OF DRUG TRAFFICKING

1971. SHRI VIJAY PAL SINGH TOMAR: SHRI HARNATH SINGH YADAV: LT.GEN. (DR.) D. P. VATS (RETD.):

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the cases of drug trafficking are increasing in the country;
- (b) if so, the details thereof and the total number of such cases registered during the last year, State-wise;
- (c) the number of cases registered by Narcotics Control Bureau (NCB) during the said period, State-wise; and
- (d) the action taken by Government for the prevention of drug trafficking?

  ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) & (b): National Crime Records Bureau (NCRB) publishes data related to cases registered under the Narcotics Drugs and Psychotropic Substances (NDPS) Act, 1985. As per latest data published by NCRB pertaining to the year 2020, statewise details of cases registered under NDPS Act during 2018-2020 for possession of drugs for trafficking is at Annexure-I.
- (c) Year-wise and state-wise details of cases registered by Narcotics Control Bureau (NCB) during 2018-2020 under NDPS Act, 1985 is at Annexure-II.

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- (d) Government has taken several measures to contain the drug trafficking in the country some of which are as follows:
  - i. Narcotics Coordination (NCORD) committee has been reconstituted and revamped into a 4-tier system to improve coordination between Central and State agencies.
- ii. Joint Coordination Committee (JCC) comprising of Central and State

  Authorities has been set up to monitor the investigations in case of large
  seizure of drugs.
- iii. Financial assistance under "Assistance to State for Narcotics Control" scheme is being provided to eligible states for controlling inter-state and cross border drug trafficking.
- iv. As a part of International co-operation, India has signed 26 Bilateral Agreements, 15 Memorandum of Understanding and 02 Agreements on Security Cooperation with different countries for combating illicit trafficking of drugs and Chemical Precursors and related offences.

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## State-wise details of cases registered for possession of drug trafficking under the Narcotics Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2018-2020:-

SL	State/UT	Cases Registered for Possession of drugs for Trafficking		
		2018	2019	2020
1	Andhra Pradesh	365	431	602
2	Arunachal Pradesh	50	46	36
3	Assam	247	372	501
4	Bihar	138	123	83
5	Chhattisgarh	656	681	815
6	Goa	90	70	70
7	Gujarat	90	177	191
8	Haryana	1100	1138	1277
9	Himachal Pradesh	931	1061	1148
10	Jharkhand	74	81	172
11	Karnataka	513	609	956
12	Kerala	629	654	386
13	Madhya Pradesh	1081	1585	1644
14	Maharashtra	487	959	647
15	Manipur	246	200	203
16	Meghalaya	34	55	53
17	Mizoram	136	32	50
18	Nagaland	37	60	52
19	Odisha	427	738	1031
20	Punjab	5729	5927	4039
21	Rajasthan	1203	1587	1735
22	Sikkim	4	3	11
23	Tamil Nadu	2139	2215	1252
24	Telangana	140	258	245
25	Tripura	419	271	273
26	Uttar Pradesh	4789	5002	5889
27	Uttarakhand	349	258	607
28	West Bengal	1226	1055	1217
	TOTAL STATE(S)	23329	25648	25185
29	A&N Islands	0	1	11
30	Chandigarh	178	226	134
31	D&N Haveli and Daman & Diu	0	0	1
32	Delhi	235	306	290
33	Jammu & Kashmir	680	918	933
34	Ladakh	-	-	0
35	Lakshadweep	0	0	0
36	Puducherry	0	6	6
	TOTAL UT(S)	1093	1457	1375
	TOTAL (ALL INDIA)	24422	27105	26560

Source: NCRB

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Annexure-II
Data regarding state wise total no. of NDPS cases registered by NCB in India for the period 2018-2020

STATE/UT	2018	2019	2020
ANDHRA PRADESH	7	6	4
ASSAM	25	21	19
BIHAR	44	23	14
CHANDIGARH	15	24	16
GOA	4	2	12
GUJARAT	18	15	1
HIMACHAL PRADESH	1	3	13
JAMMU & KASHMIR	15	7	11
JHARKHAND	7	10	22
KARNATAKA	18	11	3
KERALA	4	6	9
MADHYA PRADESH	10	6	52
MAHARASHTRA	21	33	5
MANIPUR	11	8	60
NEW DELHI	39	51	5
ODISHA	9	4	57
PUNJAB	36	45	25
RAJASTHAN	18	19	18
TAMIL NADU	27	21	1
UTTAR PRADESH	32	42	38
UTTARAKHAND	5	3	5
WEST BENGAL	58	25	22
Total	424	385	412

Source: NCB